



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.05.2024

### NOTICE

Please take notice that the following matters listed in the Court - IV on 28.05.2024 & 29.05.2024 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 <b>(PH)</b>	Sanjeev Abrol Vs. Rahul Singh & Ors.  <b>With</b>	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary
2.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023 <b>(PH)</b>	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	Kapil Payla	Abhijeet Sinha Somya Dharwa Arpit Dwivedi
3.	Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol	Kapil Payla	Manish Jain
4.	Comp. App. (AT) (Ins) No. 68 of 2023 & I.A. No. 271, 272, 470, 2601 of 2023 <b>(PH)</b>	Canara Bank Vs. GTL Infrastructure Ltd.  <b>With</b>	Bishwajit Dubey	Atharv Gupta Neha Mathen Avinash Mathews Mahima Sareen Sahil Raveen

<b>5.</b>	Comp. App. (AT) (Ins) No. 69 of 2023 & I.A. No. 274, 275 of 2023  <b>(PH)</b>	Canara Bank Vs. GTL Ltd.	Bishwajit Dubey	Atharv Gupta Prasad Lotlikar Rohan Rajdyaksha Misha
<b>6.</b>	Comp. App. (AT) (Ins) No. 1025 of 2022 & I.A. No. 2964, 2965, 2966 of 2022  <b>(PH)</b>	Apnagar Builders Pvt. Ltd. Vs. Intense Fitness & Spa Pvt. Ltd. & Ors.	Geetika Sharma	Gaurav Singh-R1 Prithu Garg-R2 & 3 Ajay Sharma- R4 Utkarsh Joshi- R5

By order of Hon'ble Chairperson  
-Sd/-  
Registrar